

1 WP-27654-2025 IN THE HIGH COURT OF MADHYA PRADESH **AT INDORE** BEFORE HON'BLE SHRI JUSTICE PRANAY VERMA ON THE 17th OF JULY, 2025 WRIT PETITION No. 27654 of 2025 HARI NARAYAN AND OTHERS Versus THE STATE OF MADHYA PRADESH AND OTHERS Appearance: Shri Akash Rathi - Learned counsel for the petitioners. Shri Raghav Shrivastava - Learned Govt. Advocate for the respondent

/ State.

<u>ORDER</u>

Learned counsel for the petitioners prays for withdrawal of the petition with liberty to file a fresh duly constituted petition.

Prayer is allowed.

Accordingly, the petition is dismissed as withdrawn with the liberty as prayed for.

The documents which are certified copies filed by the petitioner be returned to the learned counsel for the petitioner upon substitution of the same with a photocopy.

(PRANAY VERMA) JUDGE



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